

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013

Dated : 25th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 107 of 2013 &
IA no. 276 of 2013**

**The Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms.Kanika Chugh
Mr. Jafar Alam
Counsel for the Respondent(s): Mr. Buddy A. Rangandhan
Mr. Hasan Murtaza for R-2
Ms. Swapna Seshadri (Intervenor)

Appeal No. 125 of 2013

**Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Shikha Ohri
Counsel for the Respondent(s): Mr. Buddy A. Rangandhan
for R-1

Appeal No. 126 of 2013

**Bharti Airtel Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Counsel for the Respondent(s): Mr. Buddy A. Rangandhan
for R-1

Appeal No. 123 of 2013

**Shopping Centers Association of
India (SCAI) Ltd. Appellant(s)**

Versus

Maharashtra State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Rangandhan
for R-1

Appeal No. 124 of 2013

Retailers Association of India **Appellant(s)**
Versus
Maharashtra State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Rangandhan
for R-1

Appeal No. 135 of 2013 & IA 200 of 2013

MIDC Moral Industries Association **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Rangandhan
for R-1

ORDER

As agreed by the learned counsel for the parties, post these matters on

25.08.2014 at 12.30 p.m.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson